### COURT-1

#### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

# <u>R.P. NO. 16 OF 2016 IN</u> APPEAL NO. 48 OF 2015

## Dated: 17<sup>th</sup> August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I. J. Kapoor, Technical Member

#### In the matter of:

M/s Maithon Power Ltd....Review Petitioner/Appellant(s)Vs.Central Electricity Regulatory Commission & Ors....Respondent(s)

Counsel for the Review Petitioner/ : Appellant(s) Mr. Vishal Anand Ms. Aparajita Upadhyay

Counsel for the Respondent(s) :

Mr. Sethu Ramalingam for R.1

Ms. Ranjana Roy Gowai Ms. Vasudha Sen Mr. Vivek Kumar for R-2

# <u>ORDER</u>

Mr. Amit Kapur, learned counsel for review petitioner/appellant is

stated to be in overnight part heard matter in the Supreme Court.

In the circumstances, as agreed by learned counsel for both parties,

list the matter for further hearing on 18.09.2017.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson